

Calcutta High Court (Appellate Side)

Scrutiny List From 31-05-2021 To 31-05-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	3884/2021	FEROZ WAHEED @ FEROZ WAHID AND ANR	PARTHAPRATIM DAS	21-06-2021	1) PP COPY IS NOT MADE. 2)MOBILE NUMBER OF THE PETITIONER IS MISSING. 3)SUBJECT CATEGORY CODE IS WRONG. 4)AFFIDAVIT PAGE IS MISSING. 5) ATTESTED PHOTO ID IS MISSING.
2	CRM	3885/2021	PINTU BHATTACHARYYA	SUBIR DEBNATH	21-06-2021	1) THE MOBILE NUMBER OF THE PRITIONER IS MISSING. 2) THE AGE OF THE PETITIONER IS MISSING. 3) THE CASE STAGE CODE IS MISSING 4) WRONG ADDRESSING OF THE HONBLE RAJESH BINDAL,CHIEF JUSTICE(ACTING)
3	CRM	3887/2021	KALPANA BASAK	SUBIR DEBNATH	21-06-2021	1) PP COPY IS NOT MADE. 2) WRONG ADDRESSING OF THE HONBLE RAJESH BINDAL, CHIEF JUSTICE(ACTING) 3) SELF ATTESTED PHOTO ID OF THE DEPONENT IS MISSING. 4) COPY OF THE LAST REJECTION IS MISSING. 5)INFORMATION ABOUT THE REJECTION WITH DATE IS NOT MENTIONED IN THE FIRST PARAGRAPH.
4	CRM	3897/2021	ABHIJIT MAJUMDAR	TANMOY CHOWDHURY	21-06-2021	PETITIONER MOB. NO. IS OF NINE DIGIT
5	FMAT	362/2021	RELIANCE GENERAL INSURANCE CO LTD	SOUMENDRANATH GANGULY	21-06-2021	ORIGINAL CERTIFIED COPY OF THE ORDER IS NOT ATTACHED
6	WPA	10608/2021	ANIMESH MAITI	SANCHITA BARMAN ROY	21-06-2021	1. POINTS OF LAW NOT ATTACHED.
7	WPA	10609/2021	SUNIL KUMAR DALMIA	TAPAN KUMAR MITRA	21-06-2021	BRIEF LIST OF DATES IS NOT MENTIONED